

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TESP/TCSA/NO. 173 & 174 / (MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: ~~M/s.~~ HVHTAMAKI PPL LTD.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	YUVRAJ K. SINGH Vb DESAI & DIWANJI	ADV. FOR PETITIONER	

Common Order

TCSP 172/230-232/NCLT/MB//MAH/2017

TCSP 173/230-232/NCLT/MB//MAH/2017

Wrongly on Board. Matters already disposed of.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)